

4. Shri. S.K.T. Ramachandran
5. Shri. Khyomo Lotha
6. Shri. Rajubhai A. Parmar
7. Kumari Sushila Tiria
8. Shri. Anantray Devshanker Dave
9. Shri. Sunil Basu Ray
10. Shri. Anand Prakash Gautam'

Report of the Business Advisory committee presented to the House on the 11th September, 1991."

MR. SPEAKER: The question is:

"That this House do agree with the Fifth Report of the Business Advisory committee presented to the House on the 11th September, 1991."

The motion was adopted.

13.45 hrs.

CANCELLATION OF GENERAL ELECTIONS IN PUNJAB BILL

[English]

MR. SPEAKER: Now, we go to legislative business.

SHRI. VIJAYA BHASKARA REDDY.

SHRI. LAL K. ADVANI(Gandhi Nagar): Mr. Speaker, Sir, I am on a point of order.

MR. SPEAKER: What is your point of Order?

SHRI. LAL K. ADVANI: My point of order relates to the procedure and it is a point that had been raised earlier also by my colleague Jaswant Singhji in respect of another Bill. I would like to emphasize that there is a logic behind the directions of the speaker which is being totally disregarded by the Government in these matters. There was a time when there was no obligation on the Government to give formal notice of a Bill to be introduced and it was only in 1957 that certain difficulties arose on this account.

Sir, in Practice and Procedure of Parliament by Kaul and Shakhder at page 493, it is stated that:

13.43 hrs.

PETITION RE: NEED FOR AN INQUIRY IN TO THE FUNCTIONING OF V.P. CHEST INSTITUTE, DELHI.

[English]

SHRI. K.P. UNNIKRISHNAN (Badagara): Sir, I beg to present a petition signed by Dr. P.S. Sahni, Orthopaedic Surgeon and Medico Social Worker and six others regarding need for an inquiry into the functioning of V.P. Chest Institute, Delhi.

13.44 hrs.

BUSINESS ADVISORY COMMITTEE

Fifth Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I beg to move:

"That this House do agree with the Fifth